PRS LEGISLATIVE RESEARCH

Parliament Session Wrap

Budget Session - January 29 to April 6, 2018

Government Bills passed by Parliament during the Budget Session

| Short Title | Key Objectives |
|--|--|
| The Payment of Gratuity (Amendment) Bill, 2017 | Empowers the central government to notify the ceiling on gratuity and the maximum maternity leave eligible for qualifying as continuous service under the Payment of Gratuity Act, 1972. |
| *#The Finance Bill, 2018 | Amends existing taxation laws in the country. |
| *#The Appropriation (No.2) Bill, 2018 | Authorises expenditure from the Consolidated Fund of India. |
| *#The Appropriation (No.3) Bill, 2018 | Authorises expenditure from the Consolidated Fund of India. |

^{*}These Bills were introduced during Budget Session, 2018.

Government Bills introduced during the Budget Session and pending

| Short Title | Key Objectives | Introduced on | Status |
|--|--|--------------------------|---------|
| The Fugitive Economic Offenders Bill, 2018 | Confiscates properties of economic offenders who have left the country to avoid facing criminal prosecution. | 12 Mar 2018 Lok Sabha | Pending |
| The Chit Funds (Amendment) Bill, 2018 | Allows subscribers to join meetings through video conferencing and increases the commission of the foreman. | 12 Mar 2018 Lok Sabha | Pending |

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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Government Bills passed by one House and pending in the other House

| 22 Dec 2017 | |
|---------------|---|
| LL D00 L011 | Passed on 15 Mar 2018 |
| 28 Dec 2017 | Passed on 28 Dec 2017 |
| 24 Jul 2017 | Passed on 19 Dec 2017 |
| 18 Jul 2017 | Passed on 20 Dec 2017 |
| 18 Jul 2017 | Passed on 2 Jan 2018 |
| 21 Jul 2017 | Passed on 10 Aug 2017 |
| 5 Apr 2017 | Passed on 10 Apr 2017 |
| 9 Aug 2016 | Passed on 10 Aug 2016 |
| 11 May 2015 | Passed on 13 May 2015 |
| 24 Feb 2015 | Passed on 10 Mar 2015 |
| Introduced on | Passed by Rajya Sabha, Pending in Lok Sabha |
| 5 Apr 2017 | Passed by Lok Sabha on 10 Apr 2017, Rajya Sabha Selec Committee Report on 18 Jul 2017, Rajya Sabha amended the Bill on 31 Jul 2017 and was returned to Lok Sabha. |
| | April 6, 2018 |
| | 28 Dec 2017 24 Jul 2017 18 Jul 2017 18 Jul 2017 21 Jul 2017 5 Apr 2017 9 Aug 2016 11 May 2015 24 Feb 2015 Introduced on |

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[#] Bills passed as Money Bills by Lok Sabha and deemed to be passed by Rajya Sabha.

Government Bills pending in both Houses from earlier Sessions of Parliament

| LOK SABHA | | |
|---|---------------|---|
| Short Title | Introduced on | Status |
| The New Delhi International Arbitration Centre Bill, 2018 | 5 Jan 2018 | Not referred to Standing Committee |
| The Consumer Protection Bill, 2018 | 5 Jan 2018 | Not referred to Standing Committee |
| The Negotiable Instruments (Amendment) Bill, 2017 | 2 Jan 2018 | Not referred to Standing Committee |
| The National Medical Commission Bill, 2017 | 29 Dec 2017 | Standing Committee Report on 20 Mar 2018 |
| The Dentists (Amendment) Bill, 2017 | 18 Dec 2017 | Not referred to Standing Committee |
| The National Council for Teacher Education (Amendment) Bill 2017 | 18 Dec 2017 | Not referred to Standing Committee |
| The Representation of the People (Amendment) Bill, 2017 | 18 Dec 2017 | Not referred to Standing Committee |
| The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017 | 11 Aug 2017 | Standing Committee Report on 9 Feb 2018 |
| The Financial Resolution and Deposit Insurance Bill, 2017 | 10 Aug 2017 | Joint Parliamentary Committee granted time upto the last day of Monsoon Session 2018 |
| The Code on Wages, 2017 | 10 Aug 2017 | Standing Committee granted time upto the end of Monsoon Session 2018 |
| The National Sports University Bill, 2017 | 10 Aug 2017 | Standing Committee Report on 5 Jan 2018 |
| The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017 | 31 Jul 2017 | Not referred to Standing Committee |
| The Inter-State River Water Disputes (Amendment) Bill, 2017 | 14 Mar 2017 | Standing Committee Report on 10 Aug 2017 |
| The Merchant Shipping Bill, 2016 | 16 Dec 2016 | Standing Committee Report on 18 Jul 2017 |
| The Major Port Authorities Bill, 2016 | 16 Dec 2016 | Standing Committee Report on 18 Jul 2017 |
| The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016 | 14 Dec 2016 | Not referred to Standing Committee |
| The Surrogacy (Regulation) Bill, 2016 | 21 Nov 2016 | Standing Committee Report on 10 Aug 2017 |
| The Transgender Persons (Protection of Rights) Bill, 2016 | 2 Aug 2016 | Standing Committee Report on 21 Jul 2017 |
| The Motor Vehicles (Amendment) Bill, 2016 | 9 Aug 2016 | Standing Committee Report on 8 Feb 2017, Passed by Lok Sabha on 10 Apr 2017, Select Committee Report on 22 Dec 2017 |
| The High Courts (Alteration of Names) Bill, 2016 | 19 Jul 2016 | Not referred to Standing Committee |
| The Citizenship (Amendment) Bill, 2016 | 19 Jul 2016 | Joint Parliamentary Committee granted time upto the first day of the last week of Monsson Session, 2018 |
| The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 | 11 May 2015 | Joint Parliamentary Committee granted time upto the last day of the Monsoon Session, 2018 |
| The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015 | 20 Apr 2015 | Standing Committee Report on 5 Aug 2015 |
| The Electricity (Amendment) Bill, 2014 | 19 Dec 2014 | Standing Committee Report on 7 May 2015 |
| The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014 | 18 Dec 2014 | Standing Committee Report on 7 Dec 2015 |
| The Factories (Amendment) Bill, 2014 | 7 Aug 2014 | Standing Committee Report on 22 Dec 2014 |
| RAJYA SABHA | | |
| Short Title | Introduced on | Status |
| The Homoeopathy Central Council (Amendment) Bill, 2015 | 6 May 2015 | Standing Committee Report on 30 Jul 2015 |
| The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014 | 18 Feb 2014 | Standing Committee Report on 12 Aug 2015 |
| The Assam Legislative Council Bill, 2013 | 10 Dec 2013 | Standing Committee Report on 17 Feb 2014 |
| The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013 | 10 Dec 2013 | Not referred to Standing Committee |

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| Short Title | Introduced on | Status |
|---|---------------|--|
| The Delhi Rent (Repeal) Bill, 2013 | 29 Aug 2013 | Not referred to Standing Committee |
| The Nalanda University (Amendment) Bill, 2013 | 26 Aug 2013 | Standing Committee Report on 17 Dec 2013 |
| The Indian Medical Council (Amendment) Bill, 2013 | 19 Aug 2013 | Standing Committee Report on 20 Nov 2013 |
| The Prevention of Corruption (Amendment) Bill, 2013 | 19 Aug 2013 | Standing Committee Report on 6 Feb 2014, Rajya Sabha Select Committee Report on 12 Aug 2016 |
| The Registration (Amendment) Bill, 2013 | 8 Aug 2013 | Standing Committee Report on 8 May 2015 |
| The Rajasthan Legislative Council Bill, 2013 | 6 Aug 2013 | Standing Committee Report on 9 Dec 2013 |
| The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013 | 22 Apr 2013 | Standing Committee Report on 7 Feb 2014 |
| The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013 | 18 Mar 2013 | Standing Committee Report on 15 Mar 2014 |
| The Indecent Representation of Women (Prohibition) Amendment Bill, 2012 | 13 Dec 2012 | Standing Committee Report on 24 Sep 2013 |
| The Armed Forces Tribunal (Amendment) Bill, 2012 | 13 Aug 2012 | Standing Committee Report on 20 Mar 2013 |
| The Tamil Nadu Legislative Council (Repeal) Bill, 2012 | 4 May 2012 | Not referred to Standing Committee |
| The National Commission for Human Resources for Health Bill, 2011 | 22 Dec 2011 | Standing Committee Report on 30 Oct 2012 |
| The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011 | 18 Aug 2011 | Standing Committee Report on 20 Dec 2011 |
| The Mines (Amendment) Bill, 2011 | 23 Mar 2011 | Standing Committee Report on 20 Dec 2011 |
| The Telecom Regulatory Authority of India (Amendment) Bill, 2008 | 15 Dec 2008 | Standing Committee Report on 16 Feb 2009 |
| The Pesticide Management Bill, 2008 | 21 Oct 2008 | Standing Committee Report on 18 Feb 2009 |
| The Private Detective Agencies (Regulation) Bill, 2007 | 13 Aug 2007 | Standing Committee Report on 13 Feb 2009 |
| The Indian Medicine and Homoeopathy Pharmacy Bill, 2005 | 12 Aug 2005 | Standing Committee Report on 28 Jul 2006 |
| The Indian Medicine Central Council (Amendment) Bill, 2005 | 23 Mar 2005 | Standing Committee Report on 29 Jul 2005 |
| The Homoeopathy Central Council (Amendment) Bill, 2005 | 23 Mar 2005 | Standing Committee Report on 29 Jul 2005 |
| The Seeds Bill, 2004 | 9 Dec 2004 | Standing Committee Report on 28 Nov 2006 |
| The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001 | 30 Jul 2001 | Standing Committee Report on 9 Dec 2003 |
| The Delhi Rent (Amendment) Bill, 1997 | 28 Jul 1997 | Standing Committee Report on 21 Dec 2000 |
| The Constitution (79th Amendment) Bill, 1992 | 22 Dec 1992 | Standing Committee Report on 22 Mar 1995 |
| The Indian Medical Council (Amendment) Bill, 1987 | 26 Aug 1987 | Joint Committee Report on 28 Jul 1989 |

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

Status of Government Bills

| Bills pending before session | 67 |
|-------------------------------------|----|
| Bills introduced during session | 5 |
| Bills passed during session | 4 |
| Bills pending at the end of session | 68 |

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